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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELH
ORIGINAL APPLICATION NO. 6/2012**

**IN THE MATTER OF:
NIZAMUDDIN WEST
ASSOCIATION**

APPLICANT

VERSUS

UNION OF INDIA & ORS

RESPONDENTS

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Date:20/05/2026

THROUGH

Place: New Delhi

Priyanka

**Priyanka swami
Advocate**

**Standing Counsel For DJB
F-13, Jangpura, New Delhi 110014**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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**NIZAMUDDIN WEST
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**REPLY ON BEHALF OF DELHI JAL BOARD TO THE STATUS REPORT
FILED BY DUSIB DATED 24.03.2026 ALOG WITH AFFIDAVIT**

That I, Pawan Kumar, S/o Late Shri G.D. Sharma, aged about 57 years, presently working as Chief Engineer (Drainage), Project-II, Delhi Jal Board, GNCTD, Jhandewalan, Karol Bagh, New Delhi-110005, do hereby solemnly affirm and respectfully submit as under:

1. That the present Reply is being filed on behalf of the answering Respondent, Delhi Jal Board (DJB) in response to the Status Report filed by the Delhi Urban Shelter Improvement Board (DUSIB) dated 24.03.2026.



20 MAY 2026

2. That it is submitted that the answering Respondent has been actively undertaking measures for interception and diversion of sewage flowing into various drains, including those ultimately discharging into the Barapullah Drain system. As part of these efforts, out of the 43 identified drains, 17 drains have already been successfully trapped, and substantial progress has been achieved in preventing untreated sewage from entering the river system.

3. That it was also submitted that in addition, 01 drain is at the verge of trapping, while 22 drains are under execution and 06 are targeted to be completed by 30.06.2026 & remaining 16 by 31.12.2026, that further, 01 drain pertains to NDMC jurisdiction and the same is under active coordination with the concerned authority. There are 02 drains on which DSTPs are proposed are under bidding process and likely to be completed in two years after award of work.

True copy of Status of 22 drains to be trapped is attached herewith and marked as ANNEXURE P/1.

4. That the answering Respondent submits that the Status Report filed by DUSIB itself acknowledges that DUSIB does not undertake laying of sewer lines/pipes in JJ Bastis/Clusters and that the same are to be provided by Delhi Jal Board only upon availability of technically feasible discharge points and requisite supporting infrastructure.



20 MAY 2026

5. That it has further been admitted by DUSIB that approximately 680 Jan Suvidha Complexes are either connected to DJB sewer lines or septic tanks but it is denied that any permission has been provided to connect drains in DUSIB sewer lines by the answering Respondent.
6. That it is respectfully submitted that the obligations sought to be cast upon DJB by DUSIB are misconceived inasmuch as DJB cannot independently provide sewer connectivity inside JJ Clusters unless a technically feasible and consolidated discharge point is first identified and provided by DUSIB.
7. That during the course of proceedings before this Hon'ble Tribunal on 01.04.2026, it by the Counsel for the answering Respondent that if the DUSIB provides single discharge point of untreated sewage from each J.J. cluster then the answering Respondent will be able to connect that discharge point with the sewage networks so that untreated from the J.J. clusters is not discharge in the storm water drain.
8. That the same was directed by this Hon'ble Tribunal as following;
- "6. The DUSIB is directed to respond to the above submission and also placed on record if the DUSIB has any such scheme for having a single discharge point from the J.J. cluster. Learned counsel for the DUSIB has sought further two weeks' time to file a fresh*

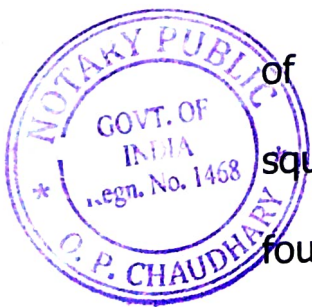


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proper report covering all the relevant points including the observations which are made in this order...."

The same was requested through Letter No. DJB/EE(C)-28/2026/D-108 dated 08.05.2026 to DUSIB for necessary assistance and co-operation for implementation of Order dated 03.02.2026 of the Tribunal, but no response has been received till date. **True copy of letter dated 08.05.2026 issued by DJB to DUSIB is attached herewith and marked as ANNEXURE P/2.**

9. That it is respectfully submitted that the failure on the part of DUSIB to identify, develop and provide technically feasible single discharge points from the JJ Clusters cannot, in any manner whatsoever, render DJB liable for continuing discharge of untreated sewage into storm water drains. The obligation of DJB commences only after sewage from the concerned JJ Clusters is properly collected, channelized and brought to a single discharge point capable of being connected with the existing sewerage network. The creation of internal collection infrastructure, consolidation of scattered sewage outfalls, laying of internal drains within JJ Clusters and development of a technically feasible single-point discharge mechanism fall squarely within the domain of DUSIB. In the absence of such foundational infrastructure by DUSIB, DJB cannot connect multiple

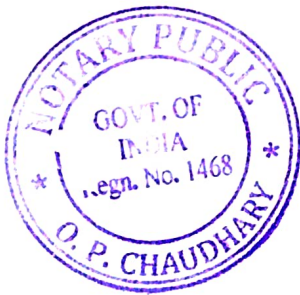


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scattered and unregulated sewage outfalls directly into the sewerage network.

10. That despite the communication made and observations of this Hon'ble Tribunal, no effective steps have yet been taken by DUSIB in this regard.
11. That it is also respectfully submitted that several issues pointed out by the Applicant do not pertain to the answering Respondent.
12. That in view of the above facts and ongoing efforts, it is most respectfully submitted that the Delhi Jal Board is taking all necessary and expeditious steps to ensure complete interception, diversion, and treatment of sewage from all identified drains, subject to grant of requisite permissions by the concerned authorities.
13. That the present report is being filed bonafide and in compliance with the directions of this Hon'ble Tribunal.

Through
Delhi Jal Board



20 MAY 2026

Pkve
DEPONENT

Pawan Kumar
CE (Dr.) Pr-II

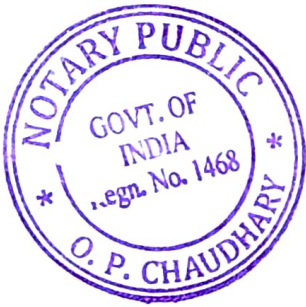
VERIFICATION

I, the above-named deponent, do hereby verify that the contents of writ petition are true and correct to my knowledge and belief. Nothing material has been concealed therefrom.

Verified on this 20th day of May, 2026

Pkve
DEPONENT

Pawan Kumar
CE (Dr.) Pr-II



SWORN TO BEFORE ME
ATTESTED
[Signature]
NOTARY PUBLIC DELHI
20 MAY 2026

Status of 22 drains to be trapped by DJB by 30.06.2026

S.No	Location and name mentioned in NGT case		Latitude	Longitude	Flow (MLD)	Concerned SE Maintenance	Current Status	Timeline	Concerned Division	Reason to extend time line
	Location as per Proposed Soln	Location Name								
1	D1	Drain coming from Sanjay camp & H-block Dakshin Puri	28.514692	77.23691	0.5	SE(C)-12	Work order issued and work under progress (50 %)	30.06.2026	EE(C) -30	No extension of time line required
2	D2	SANJAY CAMP, H-BLOCK DAKSHINPURI	28.514692	77.23691	6.81	SE(C)-12	Work will be covered at Sr No. 01	30.06.2026	EE(C) -30	No extension of time line required
3	AD2	Drain coming from Dakshinpur, Madangiri	28.521709	77.22543	3.4	SE(C)-12	Work order issued and work under progress (30 %)	30.06.2026	EE(C) -30	No extension of time line required
4	AD3	Drain coming from Devil road	28.516213	77.23393	1.5	SE(C)-12	Work in progress by project wing EE(C) Dr. VIII (10% progress)	30.06.2026	EE(C) -30	No extension of time line required
5	AD4	Drain coming from Khanpur Village	28.516824	77.22636	0.8	SE(C)-12	Work in progress by project wing EE(C) Dr. VIII (10% progress)	30.06.2026	EE(C) -30	No extension of time line required
6	AD8	Jagdamba Camp	28.535867	77.2213	0.02	SE(C)-12	Work in progress (upto date 20%) for trapping discharge from community toilets in DJB sewer line.	30.06.2026	EE(C) -34	No extension of time line required
7	AD9	Drain coming from CR Park, Govindpuri, GK Enclave-I	28.548945	77.23043	0.2	SE(C)-12	Work order issued, payment of RR Charges, permission of PWD & MCD awaited.	31.12.2026	EE(C) -34	Additional time is required to complete this work because road cutting permission awaited.
8	AD10	Drain coming from GK-II Location	28.542681	77.23975	0.45	SE(C)-12	Work order issued, payment of RR Charges, permission of PWD & MCD awaited.	31.12.2026	EE(C) -34	Additional time is required to complete this work because road cutting permission awaited.
9	AD13	Drain coming from CR Park, Govindpuri, GK-II	28.548945	77.23043	-	SE(C)-12	Work will be covered at Sr No. 07	31.12.2026	EE(C) -34	Additional time is required to complete this work because road cutting permission awaited.
10	KD1	Hill View SPS Vasant Vihar	28.5518	77.1641	0.01	SE(C)-12	Proposed DSTP at this location (under award stage)	31.12.2026	EE(C) -28	Work is under tendering process due to some technical error.
11	KD5	Sewa Camp Behind Police Staff Quarter Vasant Vihar Depot Munirka	28.557897	77.16791	0.016	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C) -28	As soon as DUSIB provide technical feasible single point work will be taken up by DJB.
12	KD6	Shiva Camp Vasant Vihar Near Petrol Pump	28.56032	77.16941	0.024	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C) -28	As soon as DUSIB provide technical feasible single point work will be taken up by DJB.
13	KD9	S.P.J.P. Colony Sector 6 R.K.Puram	28.566379	77.1697	0.021	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C) -28	As soon as DUSIB provide technical feasible single point work will be taken up by DJB.
14	KD11	Ambedkar Basti west Block R K Puram	28.567595	77.17681	0.5	SE(C)-12	DUSIB is to be provided single point	31.12.2026	EE(C) -28	As soon as DUSIB provide technical feasible single point work will be taken up by DJB.
15	KD12	Leprosy Colony in front of Mohan Singh Market	28.567458	77.1769	0.006	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C) -28	As soon as DUSIB provide technical feasible single point work will be taken up by DJB.
16	KD14	Paravatiya Camp Sector -3 R.K.Puram	28.5599	77.1815	0.01	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C) -28	As soon as DUSIB provide technical feasible single point work will be taken up by DJB.
17	KD16	Ravi Dass Camp Sector-3 R.K.Puram	28.560584	77.18357	0.01	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C) -28	As soon as DUSIB provide technical feasible single point work will be taken up by DJB.
18	KD16	Sector-I R.K.Puram Police Post (Hanuman Camp)	28.560584	77.18357	0.01	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C) -28	As soon as DUSIB provide technical feasible single point work will be taken up by DJB.
19	KD18	Safdarjung Development area	28.5476	77.192	7.5	SE(C)-12	Discharge from upstream area of Mehrauli	31.12.2026	EE(C) -28	Presently DJB in the process of measurement of dry weather flow in this drain so that required capacity of DSTP can be worked out. This process is completed by 30.06.2026 Further DJB is working with MCD to finalise the location of DSTP because proposed site is the jurisdiction of MCD

20	KD19	Hauz Khas Village	28.553028	77.1854	4.5	SE(C)-12	Discharge from upstream area of Mehrauli	31.12.2026	EE(C) -28	Presently DJB in the process of measurement of dry weather flow in this drain so that required capacity of DSTP can be worked out. This process is completed by 30.06.2026 Further DJB is working with DDA to finalised the location of DSTP because proposed site is the jurisdiction of DDA
21	KD22	Gautam Nager	28.5606	77.2094	11.5	SE(C)-12	Discharge from upstream area of Mehrauli	31.12.2026	EE(C) -28	Presently DJB in the process of measurement of dry weather flow in this drain so that required capacity of DSTP can be worked out. This process is completed by 30.06.2026 Further DJB is working with MCD to finalised the location of DSTP because proposed site is the jurisdiction of MCD
22	B	Drain coming from Pant Nagar/Lejpat Nagar	28.58629298	77.24558	10	SE(C)-11	Work is in progress (10%) and will be completed.	30.06.2026	EE(C) -29	Work will be completed in time


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**DELHI JAL BOARD: GOVT. OF N.C.T OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER(C)-28,
SECTOR-7, R.K.PURAM, NEW DELHI - 110022.**

No. DJB/EE(C)-28/2026/ *D-108.*

Dated: *08/05/2026.*

✓ To,
Executive Engineer C-05
DUSIB, 2nd floor
Kilokri 1, Ring Road
Opp. Maharani Bagh
New Delhi -110014


Subject: - Regarding necessary assistance and co-operation by DUSIB for implementation of Hon'ble NGT Order dt. 03.02.2026.

Ref. No. EEC-05/DUSIB/2025-2026/D-769 dt. 11.03.2026.

Kindly refer to the Order dt. 03.02.2026 passed by the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi in M.A. No. 105/2023 (IA No. 597/2025) in Original Application No. 365/2021 titled "Shamsher Singh Vs Govt. of NCT of Delhi & Ors." NGT order 03022026.

In reference to your above letter dt. 11.03.2026 Hon'ble Tribunal has directed DUSIB to undertake trapping of sewage originating from JJ Clusters which is maintained by DUSIB. In compliance of Hon'ble NGT directions DUSIB has to provide single discharge point of JJ Clusters. After single point DJB will connect JJs sewer to its sewer network.

DUSIB is again requested to provide single point discharge point so that DJB can further process their work in compliance to Hon'ble NGT Order.


EXECUTIVE ENGINEER(C)-28
Executive Engineer (C)-28
Govt of NCT of Dehli
Delhi Jal Board
Sector -7, R.K. Puram, New Delhi-110022